NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/431/ (IB)/2017

NAME OF THE PETITIONER(S)

: SSA & COMPANY

NAME OF THE RESPONDENT(S)

: NAG YANG SHOES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. PARTHASARATHY

Counsel for Potitiones s. Pun

T.P. Prabakaran

Coursel For Respondent Prasilenem

ORDER

Counsel for the both parties present. Counsel for the Respondent submitted that the letter of confirmation in relation to the delivery is not available. The Counsel for the Petitioner has submitted that the same shall be made available to the Respondent. The Counsel for the Respondent is directed to verify the said document and arrive at correct figure of the amount to be paid to the Petitioner. At request, time is enlarged. Put up on 21.08.2017 at 10.30 A.M.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)